

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. IA/1157/2021 C.P. (IB)/2729(MB)2019

IN THE MATTER OF

Punjab National Bank

... Petitioner

Vs

Dream Merchant Content Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent: Adv. Pratiksha Koshe, Resp. No. 3, 5 and 6 (VC)

ORDER

Adjourned to **16.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/